

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.23**  
**C.P.(IB) No.134/BB/2023**

**IN THE MATTER OF:**

M/s. Conssul Realestate Bengaluru Pvt. Ltd. ... Petitioner

**Order under Section 59 (7) of Insolvency and Bankruptcy Code, 2016**

**Order delivered on: 23.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Chitra Srinivas

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **14.06.2024**.

Sd/-  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**  
Puja

Sd/-  
**K. BISWAL**  
**MEMBER (JUDICIAL)**